

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
NEW DELHI

C.P NO. CA(CAA)-16(PB)/2017  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M.M. KUMAR  
Hon'ble Member (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE COMPANY: Max Medical Services Ltd.  
With  
Max Healthcare Institue Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Dalip K. Malhotra, Adv		Petitioner	}
2.	Rajesh Malhotra, Adv		"	

ORDER

Order reserved.

(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

(S.K. MOHAPATRA)  
MEMBER (TECHNICAL)

24.4.2017

Vineet